

Annexure-1

Name of the Corporate Debtor: Morarjee Textiles Limited

Date of commencement of CIRP: 09th February 2024

List of creditors as on: 17 June 2024

Secured financial creditors (other than financial creditors belonging to any class of creditors)

S No	Name of Creditor	Identification No	Details of Claim received		Details of Claim admitted						Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party	% of voting share in CoC					
1	Indian Bank		21-Feb-24	2,370,763,267	2,244,665,646	Financial	2,244,665,646	2,244,665,646	No	37.97%			-	126,097,621	Please note, the same is covered by Personal Guarantee provided by Mr. Harshvardhan Piramal
2	Axis Bank Limited		22-Feb-24	2,043,000,000	2,043,000,000	Financial	2,043,000,000	2,043,000,000	No	34.56%			-	-	Please note, the same is covered by Personal Guarantee provided by Mr. Harshvardhan Piramal
3	Tata Capital Limited		21-Feb-24	413,770,080	411,525,467	Financial	411,525,467	-	No	6.96%			-	2,244,613	-
4	ICICI Bank Limited		23-Feb-24	514,560,885	514,560,885	Financial	514,560,885	-	No	8.70%			-	-	-
5	Kotak Mahindra Bank Limited		21-Feb-24	272,803,195	272,803,195	Financial	272,803,195	-	No	4.61%			-	-	Please note, the same is covered by shortfall undertaking provided by Mr. Harshvardhan Piramal
6	ARCIL		23-Feb-24	230,000,490	230,000,490	Financial	230,000,490	-	No	3.89%			-	-	Refer Note 1
7	IDBI Bank Ltd		17-Feb-24	194,949,791	194,949,791	Financial	194,949,791	-	No	3.30%			-	-	-
8	ACT Fininvest Limited *		21-Feb-24	1,284,648,598	-	Financial	-	-	Yes	0.00%			-	1,284,648,598	-
9	Renato Finance & Investment Pvt. Ltd.*		21-Feb-24	70,923,284	-	Financial	-	-	Yes	0.00%			-	70,923,284	-
10	Myra Mall Management Company Pvt. Ltd. *		22-Feb-24	43,187,247	-	Financial	-	-	Yes	0.00%			-	43,187,247	-
11	Ashok Piramal Management Corporation Limited #		21-Feb-24	5,782,958	-	Financial	-	-	Yes	0.00%			-	5,782,958	-
12	Urvi Ashok Piramal #		21-Feb-24	144,496,630	130,319,760	Financial	-	-	Yes	0.00%			-	14,176,870	-
13	Harshvardhan Ashok Piramal #		21-Feb-24	51,690,342	47,000,000	Financial	-	-	Yes	0.00%			-	4,690,342	-
	Total			7,640,576,767	6,088,825,233		5,911,505,473	4,287,665,646		100.00%			-	1,551,751,534	

Note 1: The Saraswat Bank vide email dated 26th March 2024 have informed the IRP that they have assigned their debt to Asset Reconstruction Company (India) Ltd (ARCIL) via Assignment Agreement dated March 21, 2024. Accordingly, the ARCIL have been formed part of Committee of Creditors. The IRP is in process of filing updated constitution with Hon'ble NCLT.

The Claimants have identified themselves as related party to corporate debtor and in pursuance to the proviso to section 21 (2) of the Insolvency & Bankruptcy Code 2016, the claimants will not have a right of representation, participation and voting in the meetings of the Committee of Creditors (CoC) of the Corporate Debtor.

* The claimants have been provisionally treated as Related Party based on the information received from Management. To identify their status of association with the corporate debtor as per the provisions of Insolvency and Bankruptcy Code 2016, we have requested them to furnish additional information. Further, their claim has been reconciled to the extent of INR 95.6 crores (voting share of ~14%) as per information furnished by management.

Claims to the extent of INR 12.6 crores is under reconciliation for Indian Bank